

the moment to extend the Mid-Day Meal Scheme to students in high schools (classes IX and X). However, some States/UTs have extended this scheme to high school level from their own resources.

Three language formula in Kendriya Vidyalayas

3164. SHRI AHMAD SAEED MALIHABADI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government proposes to implement three language formula in Kendriya Vidyalayas;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether option of Urdu language in classes of Kendriya Vidyalayas is operative;
- (e) if so, the details of students whose mother tongue is Urdu; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) Three languages, *i.e.* English, Hindi and Sanskrit are taught from Classes VI to VIII in Kendriya Vidyalayas (KVs). Provision for teaching regional languages including Urdu is made in KVs where at least 20 students opt for the same.

(e) and (f) The details of mother tongue of students are not being maintained by KVs.

Share of Centre and States for implementing RTE Act

†3165. SHRI SHREEGOPAL VYAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether public debate has started on the ratio of expenditure to be borne by Centre and States in respect of Right of Children to Free and Compulsory Education (RTE) Act;
- (b) whether States have been or are being consulted on such matters or any other matter like this; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides that the funds required for implementation of the Act would be shared between the Centre and the States in accordance with the provisions of Section 7 of the Act. Extensive consultations were field with the States during the process of enactment of RTE Act. Subsequently, the RTE Act was discussed with Education Ministers of States and